NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 04(ND)10 CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.10.2016

NAME OF THE COMPANY: M/s. Sh. SP Gupta V/s. M/s. International Commernter Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO NAME DESIGNATION REPRESENTATION SIGNATURE

1 Mr. Nitesh Jain Adv 7 Let fill
2 Mr. Pradeep Thingpa CA 7

1. MR. RAJNISH SINHA (ADV) T R 1+06 Republished
2. Ms. NEHA KHURANA (ADV) T

ORDER

Learned counsel for the parties are present. It is represented by the parties that C.P. No. 04(ND)10, C.P. No. 128(ND)10, C.P. No. 85(ND)12 and C.P. No. 100(ND)14 are all connected matters and to be heard together for which necessary oral leave has been obtained from the Hon'ble Principal Bench, New Delhi. They seek and are given time to advance the arguments in the matter. In the meantime, the parties will file their written synopsis and carry out pagination.

List on 21.11.2016.

(R.Varadharajan)

Member (Judicial)

(Maharaj Krishan Hanjura)

Member (Judicial)